

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 855
ANSWERED ON 08/12/2025**

**IMPLEMENTATION OF WASTEWATER TREATMENT AND REUSE POLICY IN
MAHARASHTRA**

855. SHRI DHAIRYASHIL MOHAN PATIL :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the actual reuse of water is far below the target in the State of Maharashtra despite the fact that it has approved a policy for treatment and reuse of sewage/wastewater in 424 urban local bodies;
- (b) the details of sanctioned funds, issued work orders, and the status of projects in metropolitan and suburban areas, particularly in the Panvel–Navi Mumbai corridor of Raigarh;
- (c) the reasons for delays due to factors such as land, approvals, or municipal capacity; and;
- (d) the details of corrective measures taken to ensure timely implementation and measurable reuse?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d) Water and Sanitation are State subjects. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States through various Missions/ Schemes through various Mission/ Schemes such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT) & AMRUT 2.0. States/Union Territories (UTs) are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines. The State/ UTs can take up sewerage and septage management projects include projects for reuse of water can be taken up by under AMRUT.

The State of Maharashtra has informed that 9,165 Million Litre Per Day (MLD) of sewerage is generated in the State and about 1,275 MLD of treated used water is reused for agriculture, horticulture, industrial applications, construction, road cleaning, downstream needs, and thermal power generation. Further, the State has recently approved the “Policy on Safe Reuse and Management of Treated Wastewater – 2025”, which provides a framework to further enhance reuse. The policy introduces clear reuse targets for Urban Local Bodies (ULBs), promotes wider adoption of treated wastewater by industries and new developments, supports expansion of tertiary treatment and distribution infrastructure, offers financial incentives, strengthens quality standards and real-time monitoring, and focuses on capacity building and innovation thereby creating significant opportunities to increase recycling and sustainable water management across Maharashtra.

As reported by the State, the approved cost and status of sewerage and septage management projects taken up under AMRUT and AMRUT 2.0 in Mumbai Metropolitan Region including Panvel and Navi Mumbai are given in Annexure. The State has informed that some projects were delayed due to revision in cost and scope of works, change in design, prolonged monsoon, presence of utilities and narrow heavy traffic roads, land issues, etc. The State has also informed that regular review meetings are carried out for expediting the project progress at the State level.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF UNSTARRED QUESTION NO. 855# REGARDING “IMPLEMENTATION OF WASTEWATER TREATMENT AND REUSE POLICY IN MAHARASHTRA”, DUE FOR ANSWER IN THE RAJYA SABHA ON 08/12/2025

Sewerage and septage management projects in Mumbai Metropolitan Region under AMRUT and AMRUT 2.0

Sl. No.	ULB Name	Project name	Project Cost (₹Crore)	Work order date	Status
1	Ambernath	Sewerage Project	68.11	2017-18	Completed
2	Badlapur (MJP)	Sewerage Project	47.15	2017-18	At implementation stage
3	Kalyan-Dombivli	Sewerage Project I	153.38	2015-16	Completed
4	Kalyan-Dombivli	Sewerage Project II	132.82	2017-18	Completed
5	Navi-Mumbai	Recycle & Reuse of treated wastewater	132.87	2016-17	Completed
6	Thane	Sewerage Project	179.01	2016-17	Completed
7	Ulhasnagar	Sewerage Project I	85.25	2015-16	Completed
8	Ulhasnagar	Sewerage Project II	12.92	2017-18	Completed
9	Navi-Mumbai	Recycle & Reuse of treated wastewater	10.43	2016-17	Completed
10.	Thane	Sewerage Project	25.73	2016-17	Completed

AMRUT 2.0

Sl. No.	ULB Name	Project name	Project Cost (₹Crore)	Work order date	Status
1	Thane	Laying of sewer line and drainage house connections in MIDC area of Wagle estate in Thane municipal corporation area	21.45	-	Not awarded
2	Thane	Comprehensive improvement in existing sewerage system	208.00	----	Not awarded
3	Thane	Nala interception at various locations in Thane municipal corporation area	68.99	----	Not awarded
4	Thane	Underground sewerage scheme phase-v for Diva shil part in Thane municipal corporation area	660.71	----	Not awarded
5	Kalyan Dombivali	Augmentation of existing underground sewer network in Dombivli area for KDMC under AMRUT 2.0	164.82	20-02-2025	At implementation stage
6	Navi Mumbai	Construction of new sewage treatment plant of 2 MLD capacity at Vadavnagar in Airoli ward	7.38	11-03-2024	At implementation stage
7	Navi Mumbai	Replacement of pumping machinery at sector 1a & sector 2A Koperkhirane in Koperkhirane ward	2.98	04-08-2023	Completed
8	Navi Mumbai	Construction of sewage pumping stations at sector-9 Sanpada, & replacement of pumping machinery at sector 30 Yashi in Turbhe ward	11.10	22-12-2023	At implementation stage

Sl. No.	ULB Name	Project name	Project Cost (₹Crore)	Work order date	Status
9	Navi Mumbai	Construction of sewage pumping stations at sector-1A Shiravane Nerul, & replacement of pumping machinery at sector 4 Nerul in Nerul ward	10.90	22-12-2023	At implementation stage
10	Navi Mumbai	Construction of sewage pumping stations at sector-03 sector-12 & sector-28 at Vashi node	26.51	22-12-2023	At implementation stage
11	Navi Mumbai	Construction of sewage pumping stations at sector-20, sector-25 and replacement of pumping machinery at sector -6 in Belapur ward	22.42	22-12-2023	At implementation stage
12	Navi Mumbai	Recycle & reuse of treated wastewater for Belapur ward (tertiary treatment plant of 10 MLD capacity)	38.66	26-09-2023	Completed.
13	Vasai Virar	Vasai Virar sewerage project zone 3	431.28	04-09-2024	At implementation stage
14	Mira-Bhayandar	Underground sewerage scheme phase-ii (part - i)	175.19	28-06-2023	At implementation stage
15	Mira-Bhayandar	Underground sewerage scheme phase - ii (part -ii)	66.81	09-04-2025	At implementation stage
16	Panvel	Providing sewer line system to Gaothan area of 29 revenue villages	207.58	09-06-2023	At implementation stage
17	Panvel	Construction of stp-15.50 MLD- Panvel city	50.34	24-04-2023	At implementation stage
18	Ulhasnagar	Ulhasnagar sewerage scheme under AMRUT 2.0	416.66	12-09-2023	At implementation stage
19	Ambarnath	Under ground drainage scheme in remaining area of Ambarnath municipal limit	70.00	----	Not awarded